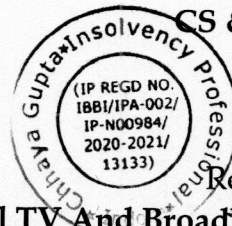


FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SR DIGITAL TV AND BROADBAND PRIVATE LIMITED
OPERATING IN CABLE TV AND BROADBAND
AT MADHYA PRADESH**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SR Digital TV And Broadband Private Limited CIN: U64201MP2014PTC033397 PAN: AAVCS1165L
2.	Address of the registered office	Registered office: 335, 3rd Floor, Orbit Mall, Near Malhar Mega, A. B. Road, Indore - 452001
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	No fixed assets are available
5.	Installed capacity of main products/ services	NIL
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Complete details may be sought by reaching out to the resolution professional vide mail address: cirp.srdigitaltv2024@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Complete details may be sought by reaching out to the resolution professional vide mail address: cirp.srdigitaltv2024@gmail.com
10.	Last date for receipt of expression of interest	28.05.2025
11.	Date of issue of provisional list of prospective resolution applicants	07.06.2025
12.	Last date for submission of objections to provisional list	12.06.2025

13.	Date of issue of final list of prospective resolution applicants	22.06.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27.06.2025
15.	Last date for submission of resolution plans	26.07.2025
16.	Process email id to submit Expression of Interest	cirp.srdigitaltv2024@gmail.com



CS & IP CHAYA GUPTA

Chaya
Resolution Professional

For SR Digital TV And Broadband Private Limited
 IBBI Reg. No: IBBI/IPA-002/IP-N00984/2020-2021/13133
 AFA Valid Till 30th June 2025
 1,Bima Nagar, 202, Almas Dreams Apartment ,
 Near Anand Bazaar , Indore, MP, 452018

Date: 13.05.2025
 Place: Indore

'No country ever killed 100 militants in another country'

ANI
GUWAHATI

Assam Chief Minister Himanta Biswa Sarma thanked the Indian Army for killing over 100 terrorists in the strikes conducted under Operation Sindoor and said that if Pakistan violates the cessation of hostilities, Indian forces will give a "befitting reply" to them.

"DGMO explained all the strikes Indian armed forces did in Pakistan... No country has ever killed over 100 militants in another country. Prime Minister gave out a message to the world that wherever the terrorists are, we will kill every one of them, no matter where they hide," Assam CM said, addressing a press conference on Sunday.

"Today, the Prime Minister kept his word. I thank the Prime Minister and the Indian army. For the first time, India killed over 100 terrorists using missiles... If Pakistan violates the ceasefire, Indian forces will give a befitting reply to them," he added.

FAKE NEWS: Pak's claim of Rauf as innocent preacher is latest instance of denying links between state institutions & designated terrorists

Pak says Rauf is a family man, US disagrees

Online Report
NEW DELHI

The Pakistani armed forces have claimed that Hafiz Rauf, a US-designated global terrorist, who led the funeral of the terrorists killed in Indian airstrikes during Operation Sindoor is an ordinary citizen.

Lieutenant General Ahmed Sharif Chaudhry, Pakistan's Director General of Inter-Services Public Relations (DG ISPR), categorically denied that the man seen in the image was a terrorist. Instead, he was described as a religious leader and "a common family man."

The military spokesperson even presented what was claimed to be the individual's National Identity Card (CNIC), naming him as an official of the Pakistan Markazi Muslim League (PMML), specifically, its "Welfare Wing Incharge."

Who is Hafiz Abrur Rauf

The man identified by Pakistan as a cleric is Hafiz Rauf, a senior leader of Lashkar-e-Taiba (LeT) and head of the now-banned Falah-e-Insaniyat Foundation (FIF), both of which are designated terrorist entities under US and United Nations sanctions. The CNIC number (35202-5400413-9), name, and date of birth (March 25, 1973) released by the Pakistani military match exactly with details in the US Department of Treasury sanctions lists.

Pakistan's characterisation of Rauf as an innocent preacher is the latest instance in a long history of downplaying or denying links between state institutions and internationally designated terrorists. During the funeral, held in Muridke, near Lahore, several high-ranking officers of the Pakistan Army stood behind Rauf as he led the ceremony. Coffins wrapped in Pakistan's national flag were carried in military protocol, suggesting institutional back-

ing. In a press briefing in New Delhi recently, Foreign Secretary Vikram Misri had held up the viral photograph and highlighted the contradictions between facts and what the Pakistani military leadership says.

The funeral, held on May 8 in Muridke, did not resemble a private religious affair. Images and video footage show military protocol, state security presence, and formal participation by Pakistani officials.

"They claim that only civilians were killed in the strikes on the 7th of May. We have made the point very clearly that all attacks on the morning of 7th May were against carefully selected terrorist infrastructure, terrorist targets?" Mr Misri had said at a press briefing.

According to news agency IANS, the photograph shows Rauf surrounded by uniformed military officers, among them Lt Gen Fayyaz

Hussain Shah (Corps Commander, IV Corps, Lahore), Maj Gen Rao Imran Sartaj (GOC, II Infantry Division), Brig. Mohammad Furqan Shabbir (Commander, 15 Hybrid Mechanised Brigade), Punjab's Inspector General of Police Dr Usman Anwar, and provincial MLA Malik Sohaib Ahmed Bherth.

In an apparent attempt to deflect criticism, Pakistani officials appeared to conflate Hafiz Rauf with Abdul Rauf Azhar, brother of Jaish-e-Mohammed (JeM) chief Masood Azhar.

Rauf Azhar, also Masood Azhar's brother, has a well-documented record of terrorism planning, including orchestrating the 1999 IC-814 hijacking, the 2001 Indian Parliament attack, and the 2016 Pathankot and 2019 Pulwama strikes. In contrast, Hafiz Rauf has been integral to the financial and propaganda operations of LeT since at least the early 2000s.

Trump's mediation not appropriate: Pawar

IAN S
MUMBAI

Former Union Defence Minister and NCP-SP President Sharad Pawar, on Monday, asserted that the US President Donald Trump's mediation between India and Pakistan is not appropriate citing that according to the Shimla Agreement, no third party can mediate in the dispute between the two countries.

"The Shimla Agreement was signed between Zulfikar Ali Bhutto, the President of Pakistan, and Indira Gandhi, the Prime Minister of India. It had denied any third party intervention. According to the agreement, the two countries will settle their issues without any third party mediation. Why should anyone poke its nose?" he asked, reiterating his strong objection against the intervention of the US President and his unilateral announcement on X of a ceasefire between India and Pakistan.

Asked about the chorus for special session of Parliament against the backdrop of Operation Sindoor and the subsequent exchange of cross-border fire by India and Pakistan, the NCP-SP President said there is no objection

Baghel questions Centre over US mediation

IAN S
NEW DELHI

Senior Congress leader and former Chhattisgarh Chief Minister Bhupesh Baghel on Monday demanded a reply from the ruling Central government, asking if the Shimla pact is lying in tatters and has been undermined while India has accepted the third-party mediation on Kashmir.

Baghel urged the government to convene a special session of Parliament and an all-party meeting chaired by Prime Minister Narendra Modi.

in convening the special session of Parliament.

"But it is not possible to say how much information the govt will give at this juncture. Many important details related to defence cannot be shared, so it has to be kept confidential. If a session is to be called, then convene it. Instead, a meeting of all party leaders should be called and information should be shared," he added.

Left parties back Misri, question govt's silence on foreign secy's trolling

PTI
NEW DELHI

Left parties on Monday slammed the online trolls targeting Foreign Secretary Vikram Misri, with the Communist Party of India (Marxist) questioning the silence of the BJP-led government over the issue.

In a post on X, the CPI(M) shared an image quoting a report on Misri and his daughter being trolled online.

"Why is the government silent? Shame on the trolls," the CPI(M) said.

In a post on X on Sunday, Rajya Sabha MP of the party John Brittas called Misri "one of the finest officers" in India.

"Not surprised the way hate and hatred heaped on one of the finest officers of this nation. Vikram Misri discharged the functions assigned by the govt. If parivar handles are unhappy about the ceasefire they should turn it on their leaders who misled with their hawkish postures!" Brittas said.

17 newborn girls named 'Sindoor' in tribute to Army's operation

Biswajeet Banerjee
LUCKNOW

In a stirring display of patriotism and national unity, seventeen families in Kushinagar, Uttar Pradesh, have chosen to name their newborn daughters Sindoor — a powerful tribute to the Indian Army's resolute action under Operation Sindoor, launched to avenge the brutal Pahalgam terror attack on April 22 that claimed 26 innocent lives.

These seventeen girls were all born within just two days — May 10 and 11 — at Kushinagar Medical College. The name Sindoor, once merely symbolic of marital tradition, has now emerged as a bold emblem of courage, sacrifice, and national pride.

"This is not just a name. It is an emotion, a salute to the bravery of our soldiers," said Archana Shahi, who recently gave birth to a daughter. "Operation Sindoor gave justice to the families who lost their loved ones in the Pahalgam attack. My daughter carries that spirit now. Sindoor is no longer just red powder—it's



red with pride, with sacrifice." Her husband, Ajit Shahi, shared that the couple had already decided on the name before their daughter's birth. "The moment we heard of the Army's strikes, something stirred in us. We knew this name would carry a legacy—one of bravery, vengeance, and national unity," he said with emotion.

At Kushinagar Medical College, the atmosphere has been charged with patriotic fervour.

"Seventeen girls named Sindoor in just two days — that speaks volumes about how deeply the Army's actions have touched people's hearts," said Dr. R.K. Shahi, the principal of

the college. In nearby Padrauna, Madan Gupta's family came to the same decision with pride. "My daughter-in-law, Kajal, did not hesitate even for a second. She said naming our granddaughter Sindoor would forever link her to a moment when India stood tall," he said.

Vyasmuni, a farmer from Bhatnaha Babu village, was filled with hope for his daughter's future. "When she grows up and learns what her name stands for, I want her to feel proud. I want her to walk with strength, just like our jawans who crossed the border and gave us justice," he said, his voice quivering.

Rahul faces legal heat over remarks on Lord Ram

PTI
VARANASI

A complaint against Congress leader Rahul Gandhi was filed in a court here on Monday over his alleged remarks at a US university describing Lord Ram as a mythological and fictional figure, demanding that an FIR be lodged under the relevant penal provisions.

Notices will be sent to Gandhi and Uttar Pradesh Congress president Ajay Rai, a resident of Varanasi

The All India Congress Committee (AICC) has also been named as a party in the case. The court has scheduled a hearing on May 19.

Advocate Harishankar Pandey, who filed the complaint, alleged that Gandhi made the controversial remarks during an address at the Brown University in Boston, United States on April 21, and termed it a

"hate speech" that hurt the sentiments of "Sanatanis".

Pandey said he came across Gandhi's statement through a local newspaper.

According to the complaint, the leader of opposition in the Lok Sabha referred to Lord Ram and stories from that era as mythological and imaginary. The complaint was filed at the MP-MLA court of Additional Chief Judicial Magistrate Neeraj Kumar Tripathi.

Pandey said the court accepted the complaint and fixed May 19 for the hearing. Notices will be sent to Gandhi and Uttar Pradesh Congress president Ajay Rai, a resident of Varanasi, he added.

In his complaint, Pandey said Gandhi should be summoned to face punishment for the offences committed under Bharatiya Nyaya Sanhita (BNS) sections 196 (promoting enmity between different groups on ground of religion, race etc), 351 (criminal intimidation), 353 (statement conducing public mischief) and 356 (defamation).

Pak faces economic, diplomatic fallout from India's retaliation

ANI
NEW DELHI

India's firm response to Pakistan through 'Operation Sindoor' has delivered a multi-dimensional reply against our neighbour's support for terrorism, blending military precision with strategic non-military measures to neutralise threats, deter aggression, and isolate it economically and diplomatically, sources revealed.

The operation, launched on May 7 in retaliation to the April 22 Pahalgam terror attack that killed 26 people, has showcased India's zero-tolerance policy toward terrorism while maintaining strategic restraint and garnering international support.

On the military front, the Indian Armed Forces conducted coordinated precision missile strikes on nine terrorist facilities, targeting four in Pakistan, including Bahawalpur and Muridke, and five in Pakistan-occupied Kashmir, such as Muzaffarabad and Kotli.



retaliatory drone and missile attacks on May 9, targeting Indian cities and military installations, India deployed kamikaze drones to destroy Pakistani air defence systems, including neutralising a system in Lahore, sources revealed.

India's air defence system effectively neutralised all incoming threats, resulting in near-zero casualties or material losses from the drone attack and exposing flaws in Pakistan's HQ-9 system. Further escalating its mili-

tary response, India carried out strikes on the nights of May 9 and May 10, marking the first instance of a country damaging air camps of a nuclear-armed nation.

According to sources, within three hours, 11 Pakistani air bases, including Nur Khan, Rafiqi, Murid, Sukkur, Sialkot, Pasrur, Chunion, Sargodha, Skaru, Bholari, and Jacobabad, were attacked.

Before-and-after photos of the Shahbaz airbase at Jacobabad revealed extensive destruction.

Passport racket for illegal B'desh immigrants busted

AHMEDABAD

Ahmedabad City Crime Branch has uncovered a racket involved in facilitating Indian passports for illegal Bangladeshi immigrants through forged documents. The investigation began with the arrest of a Bangladeshi woman who had secured an Indian passport using fraudulent paperwork. Subsequent probes revealed that three more women had obtained passports using similar forged documentation. Authorities have initiated legal proceedings against the women, while further investigations have led to the interrogation of four suspected co-conspirators believed to be part of the broader network.

Snake venom case: Elvish Yadav's plea dismissed by Allahabad High Court

Biswajeet Banerjee
PRAYAGRAJ

In a major setback for YouTube Elvish Yadav, the Allahabad High Court on Monday dismissed his plea challenging the chargesheet filed against him in a case involving the alleged use of snakes and snake venom in YouTube videos and links to drug-laced rave parties.

Justice Saurabh Srivastava observed that both the FIR and the chargesheet contain witness statements and material that require examination during the trial. The court noted that Yadav had not even challenged the FIR, making his petition weak from the outset.

Yadav had moved the High



Court seeking quashing of the chargesheet, arguing that the person who filed the FIR was not legally competent to do so under the Wildlife Protection Act, as he was no longer an authorised Animal Welfare Officer. His counsel also claimed that no snakes, venom, or narcotics were recovered from Yadav, nor was he present at the alleged party. However, Additional

Advocate General Manish Goyal, representing the state, told the court that the investigation had established that Yadav supplied the snakes to those from whom banned substances were recovered. The state also dismissed the question of the informant's authority, arguing that the core issue was the recovery

and involvement, not the designation of the complainant.

In response to Pakistan's



smokey affairs

Smoke billows from a location where a live shell was neutralised during a sanitisation exercise in the civilian areas in Rajouri district in J&K on Monday

WESTERN RAILWAY - RATLAM DIVISION
GeM Tender Notice
Gem Tender No. GEM/2025/B/6218048
On behalf of the President of India, Sr. CDO/ICD/IND, Western Railway, Ratlam, division invites GeM Tender No. GEM/2025/B/6218048, Date of uploading on IREPS: 09-05-2025 (Open tender TWO Packet system) for the following work. If the date of opening happens to be a BANDH or Holiday, the tender will be opened at the same time on the following working day. Name of the work with its location: Manpower based Contract for Provision of OBHS in DADN based trains for a period of 02 years., Approx cost of work: Rs. 36741106.89/- Including all taxes and GST., Earnest Money: Rs. 333710/-, Completion period of work: 2 years (or 24 Months) from issue of LOA, Address of the office from where the tender opened: Sr. CDO (ICD)-IND-Coaching Depot Indore, Patthar Godam Road, Indore-452003, Date & Time for submission and opening of tender: Closing Time: 15:00 Hrs. on 31.05.2025 Opening Time: 15:30 Hrs. on 31.05.2025. Website particulars & notice board location: Tender documents can also be downloaded from website of GeM - https://gem.gov.in any other information required by the tenderer can be obtained from the office of Sr. CDO (ICD)-IND-Coaching Depot Indore, during the working hours.
Sr. CDO, ICD, INDORE,
V/040 Ratlam Division, Western Railway
Like us on: facebook.com/WesternRly

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR SR DIGITAL TV AND BROADBAND PRIVATE LIMITED
OPERATING IN CABLE TV AND BROADBAND, AT MADHVA PRADESH
Under sub-regulation, 1, of regulation 36A of the Insolvency and Bankruptcy Board of India, Insolvency Resolution Process for Corporate Persons, Regulations, 2016

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN/LLP No.	SR Digital TV And Broadband Private Limited CIN: U64201MP2014PTC033397 PAN: AAVCS1165L
2. Address of the registered office	Registered office: 335, 3rd Floor, Orbit Mall, Near Malhar Mega, A. B. Road, Indore - 452001
3. URL of website	NA
4. Details of place where majority of fixed assets are located	No fixed assets are available
5. Installed capacity of main products/ services	NIL
6. Quantity and value of main products/ services sold in last financial year.	NIL
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Complete details may be sought by reaching out to the resolution professional vide mail address : cirp.srdigitaltv2024@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Complete details may be sought by reaching out to the resolution professional vide mail address: cirp.srdigitaltv2024@gmail.com
10. Last date for receipt of expression of interest	28.05.2025
11. Date of issue of provisional list of prospective resolution applicants	07.06.2025
12. Last date for submission of objections to provisional list	12.06.2025
13. Date of Issue of Final List of Prospective resolution applicants	22.06.2025
14. Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27.06.2025
15. Last date of Submission of resolution plans	26.07.2025
16. Process email ID to submit Expression of Interest	cirp.srdigitaltv2024@gmail.com

Date: 13.05.2025
Place: Indore
CS & IP CHAYA GUPTA
Sd/-
Resolution Professional
For SR Digital TV And Broadband Private Limited
IBBI Reg. No: IBBI/PA-002/IP-ND0984/2020-2021/13133
AFA Valid Till 30th June 2025
1, Bisma Nagar, 202, Almas Dreams Apartment ,
Near Anand Bazaar , Indore, MP, 452018

POSSESSION NOTICE

Whereas, the authorized officer of Jana Small Finance Bank Limited under the Securitization And Reconstruction of Financial Assets And Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13 (2) read with rule 3 of the Security Interest (Enforcement) Rules 2002 issued demand notices to the borrower(s)/ Co-borrower(s) calling upon the borrowers to repay the amount mentioned against the respective names together with interest thereon at the applicable rates as mentioned in the said notices within 60 days from the date of receipt of the said notices, along with future interest as applicable incidental expenses, costs, charges etc. incurred till the date of payment and/or realisation.

Sr. No.	Loan No.	Borrower/ Co-Borrower/ Guarantor/ Mortgagee	13(2) Notice Date/ Outstanding Due (in Rs.) as on	Date/ Time & Type of Possession
1	36419440000184	1) Mr. Vikram Singh Songara, S/o. Prahalad Singh Songara (Prop. M/s. Songara Travels), 2) Mrs. Kailash Kunwar, W/o. Vikram Singh Songara	27.02.2025 Rs.2,07,151.47 (Rupees Two Lakh Seven Thousand One Hundred Fifty One and Fourty Seven Paise Only) as on 17.02.2025	09.05.2025 12.25 PM Symbolic Possession
Details of Secured Assets: All that piece and parcel of land bearing House/ Plot No.263, admeasuring area of 1824 Sq.ft., together with construction thereon, Part of Survey No.1410, P.H. No.63, situated at Gram Badagaon, within the limits of Grampanchayat Badagaon, Tehsil Khachrod & District Ujain (M.P.). Bounded by: East by: House of Bhuru Kha, S/o. Barkat Kha, West by: Aaganwadi, North by: House of Govardhan, S/o. Gangaram and South by: Road.				
2	45579420001273 & 45579410001613	1) Mr. Radheshyam, S/o. Bhagirath, & 2) Mrs. Radhabai, W/o. Radheshyam	14.02.2025 Rs.12,37,493.28 (Rupees Twelve Lakh Thirty Seven Thousand Four Hundred Ninety Three and Twenty Eight Paise Only) as on 06.02.2025	09.05.2025 Time: 02.40 PM Symbolic Possession
Details of Secured Assets: All that piece and parcel of land bearing Part of Land Survey No.105/1/21, total admeasuring area of 2489 Sq.ft. (231.31 Sq.mtrs.), together with construction thereon, situated at Gram Palasiya, R.N.M. Taal, Tehsil Taal & District Ratlam (M.P.). Bounded by: East by: Common Road of Village, West by: District Ratlam of Doner, North by: House of Shantilal Ji and South by: Remaining Land of Donor.				
3	36419610000179	1) Mr. Kamalisingh, S/o. Ramsingh, & 2) Mrs. Khushbu, W/o. Kamalisingh	25.02.2025 Rs.6,19,427.93 (Rupees Six Lakh Nineteen Thousand Four Hundred Twenty Seven Ninety Three Paise Only) as on 17.02.2025	09.05.2025 Time: 03.40 PM Symbolic Possession
Details of Secured Assets: All that piece and parcel of land bearing Part of Survey No.204/2, admeasuring area of 3000 Sq.ft. (278.81 Sq.mtrs.), together with construction thereon, P.H. No.27, situated at Gram Anandgarh, Tehsil Alot & District Ratlam (M.P.). Bounded by: East by: Land of Gordhansingh, West by: Common Road, North by: Land of Balusingh and South by: Land of Chainingh.				

Whereas the Borrower's/ Co-Borrower's/ Guarantor's/ Mortgagees, mentioned herein above have failed to repay the amounts due, notice is hereby given to the Borrower mentioned herein above in particular and to the Public in general that the authorised officer of Jana Small Finance Bank Limited has taken possession of the properties/ secured assets described herein above in exercise of powers conferred on him under Section 13(4) of the said act read with Rule 8 of the said rules on the dates mentioned above. The Borrower's/ Co-Borrower's/ Guarantor's/ Mortgagees mentioned herein above in particular and the Public in general are hereby cautioned not to deal with the aforesaid properties/ Secured Assets and any dealings with the said properties/ Secured assets will be subject to the charge of Jana Small Finance Bank Limited.

Place: Indore
Date: 13.05.2025
Sd/- Authorised Officer,
For Jana Small Finance Bank Limited

JANA SMALL FINANCE BANK (A Scheduled Commercial Bank)
Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Dornier, Koramangla Inner Ring Road, Next to EGI, Business Park, Challaghatta, Bangalore-560071. Branch Office: Plot No.306-A, PU 4, Scheme No.54, Near Country Inn Hotel, Main A.B. Road, Vijay Nagar, Indore-452010.

एक नजर

भोपाल एमएस देश का पहला ऐसा संस्थान जहां होगी 3डी प्रिंटेड आर्टिफिशियल किडनी पर ट्रायल सर्जरी

भोपाल, (निप्र)। भोपाल एमएस ने लगातार स्वास्थ्य सेवाओं में विस्तार किया जा रहा है। साथ ही तरह-तरह के योग्य मौखिक चिकित्सकों द्वारा किए जा रहे हैं। एक भोपाल देश का पहला केंद्र बनने का रहा है। जहां पर 3डी प्रिंटेड आर्टिफिशियल किडनी पर ट्रायल सर्जरी की जाएगी। इस परियोजना के तहत पहले मरीज के सीटी स्कैन, एमआरआई स्कैन और अन्य टेस्ट रिपोर्ट के आधार पर उसकी आंतरिक संरचना का 3डी डिजाइन (3डी) मॉडल तैयार किया जाएगा। उस पर सर्जरी कर मुख्य ऑपरेशन की पूरी योजना बनाई जाएगी। इससे किडनी स्टेन की सर्जरी और अधिक सटीक और सुरक्षित होगी। मध्यप्रदेश विज्ञान और प्रौद्योगिकी परिषद की ओर से बजट स्वीकृत-संस्थान को मध्यप्रदेश विज्ञान और प्रौद्योगिकी परिषद से 3डी प्रिंटिंग तकनीक पर आधारित किडनी सर्जरी नवाचार परियोजना के लिए 9 लाख रुपए की अनुदान अनुदान राशि स्वीकृत हुई है। इस परियोजना का नेतृत्व यूरोपीय विभाग के एसोसिएट प्रोफेसर डॉ. केतन मेहरा कर रहे हैं। उनके साथ सह-अध्यक्ष के रूप में सीटी/पीएस किडनी से डॉ. विक्रम चौधरी भी जुड़े हैं। दोनों विशेषज्ञों की यह टीम सर्जरी से पहले मरीजों की किडनी का सटीक 3डी मॉडल तैयार कर, उस पर सर्जरी करेगे। इसके लिए 7 लाख रुपए का 3डी प्रिंटर खरीदा जा रहा है। यह एमएस का चौथा 3डी प्रिंटर होगा। इससे पहले एमसीटी, ऑटोपैथिक और डेंटल डिपार्टमेंट के पास एक-एक 3डी प्रिंटर है। एमएस के डॉ. केतन मेहरा ने बताया कि परंपरागत तौर पर किडनी स्टेन की सर्जरी में चीरा लगाने का स्थान ऑपरेशन के दौरान तय होता है। इस नई तकनीक में सर्जरी से पहले ही 3डी मॉडल पर अग्रिम किया जा सकेगा। जिससे डॉक्टर यह जान सकेगे कि कहां चीरा लगाना है, कौन सी नसें या अंग प्रभावित हो सकते हैं और कौनसा रास्ता सबसे सुरक्षित रहेगा। डॉ. केतन मेहरा ने बताया कि इस तकनीक का उपयोग मुख्य रूप से परक्यूटेनियस नेफ्रोलेक्टोमी प्रक्रिया में किया जाएगा। यह प्रक्रिया मुख्य रूप से किडनी में गोल्टर बड़े स्टेन निकालने के लिए उपयोग की जाती है।

सर्वोदय की तर्ज पर कांग्रेस देगी पार्टी पदाधिकारी और विधायक को आवासीय प्रशिक्षण

भोपाल, (निप्र)। मध्य प्रदेश कांग्रेस को चुनावों में लगातार मिलती हार के चलते अब पार्टी संगठन को मजबूत बनाने के लिए तरह-तरह के प्रयोजन किए जा रहे हैं। इसी कड़ी में अब कांग्रेस अपने विधायकों, जिला अध्यक्षों, जिला प्रमोडियों, विधानसभा प्रमोडियों को सर्वोदय की तर्ज पर आवासीय प्रशिक्षण देगी। अगले महीने 9 से 15 जून के बीच वे से तीन दिन का यह आवासीय प्रशिक्षण होगा। खास बात यह है कि प्रशिक्षण लेने वाले विधायकों, जिला अध्यक्षों सहित सभी नेताओं को एक निश्चित राशि बतौर पार्टी के पास जमा करनी होगी। कांग्रेस के इस प्रशिक्षण शिबिर को लेकर भाजपा नेताओं ने चुटकी ली है। कांग्रेस के प्रशिक्षण कार्यक्रम पर भाजपा ने कसा तंज भोपाल हुनार विधानसभा सीट से बीजेपी विधायक जयदेव शर्मा ने कांग्रेस द्वारा आयोजित होने वाले प्रशिक्षण शिबिर पर तंज कसा है। उन्होंने कहा कि नारटोई हुई कांग्रेस, गिरती हुई कांग्रेस, लड़खलानी कांग्रेस, विघलित कांग्रेस अपने कार्यकर्ताओं के उदास करने वाली कांग्रेस है। जिनके लीडर मजे में कार्यकर्ता परेशान रहे। वाले जो प्रशिक्षण कर ले जाए, इससे कुछ हदिल नहीं होने वाला है। उन्होंने कहा कि कांग्रेस का चरित्र बदल गया है, वे सोनिया गांधी वाली कांग्रेस है, दिवंगनी मूल की कांग्रेस है। यह प्रशिक्षण केंद्र सिर्फ माहौल बिगाड़ना जानते हैं। बताएं कि ऑल इंडिया कांग्रेस कमेटी ट्रेनिंग डिपार्टमेंट केय चीफ सचिव राव और एमपी कांग्रेस के प्रशिक्षण विभाग द्वारा वे ट्रेनिंग केंद्र आयोजित किया जाएगा। दरसअल पार्टी के कार्यकर्ताओं को आइडियोलॉजी के आधार पर जोड़ने के लिए विधायकों, जिलाअध्यक्षों, प्रदेश पदाधिकारियों से लेकर ब्लॉक, मंडलन, सेक्टर और बूथ स्तर तक के कार्यकर्ताओं को प्रशिक्षण दिया जाएगा। सबसे पहले होने वाली ट्रेनिंग में कांग्रेस पार्टी के इतिहास, राजनीतिक सफरजाने से लेकर वर्तमान में आर्टिफिशियल इंटेलिजेंस के बारे में बताया जाएगा।

माँ नर्मदा चिंतन ज्ञान यज्ञ 15 मई से तैयारियों को लेकर बैठक, बनी योजना

आष्टा, (निप्र)। समाजसेवी मुकती परिवार द्वारा नगर में पहली बार माँ नर्मदा चिंतन ज्ञान यज्ञ के अंतर्गत आचार्य श्री रविचंद्र शास्त्री के श्रीमन्मथ से माँ नर्मदा जी की कथा का मध्य आयोजन मुकती की बवाड़ी कलाकेंद्र रोड पर 15 से 21 मई तक किया जा रहा है। आयोजन मुकती परिवार के श्री रोषणारायण मुकती ने बताया की कथा का शुभारंभ दिनांक 15 मई को शाम 4 बजे पार्टी नदी किनारे स्थित प्राचीन शंकर मंदिर आष्टा से मध्य कलाकेंद्र शोभा यात्रा के साथ होगा जो सुबह होते हुए मुकती की बावड़ी तथा स्नान पर पहुंचेगी और कथा का शुभारंभ होगा। गर्मी को देखते हुए कथा का समय प्रतिदिन शाम 4 बजे से 7 बजे तक रहेगा। आयोजित होने वाली कथा की तैयारीयोजनाओं दिनों की कार्यदिनांक हेतु आज मुकती की बवाड़ी पर नगर के सकल समाज, हिन्दू उस्ताव समिति, व्यापार मंडल, मध्यम, सभी सामाजिक, धार्मिक संगठनों सहित नगर के जनप्रतिनिधियों, गणमान्य नागरिकों की एक बैठक का आयोजन किया गया।

आष्टा सिविल अस्पताल को मिली एडवांस लाइफ सपोर्ट एम्बुलेंस, विधायक ने किया वाहन का पूजन

आष्टा, (निप्र)। विधायक गोपालसिंह इंजीनियर के लगातार किये जा रहे प्रयासों से सिविल अस्पताल में सुविधाओं में वृद्धि हो रही है। लम्बे समय से नागरिकों की मांग थी की आष्टा अस्पताल में जो हार्ड अटैक के मरीज आते हैं, जिन्हें तत्काल उच्च इलाज हेतु इंदौर भोपाल रेफर करना होता है, लेकिन ऐसे मरीजों के लिये एडवांस लाइफ सपोर्ट एम्बुलेंस नहीं होने के कारण मरीज के परजिन परेशान होते हैं। उक्त मांग पर किये गये विधायक आष्टा के प्रयास रंग लिये और आज जिले से आष्टा को उक्त सभी सुविधाओं, उपकरणों से लेश एम्बुलेंस भेजी गई। विधायक गोपालसिंह इंजीनियर ने उक्त एम्बुलेंस का पूजन कर फीता काट कर सिविल अस्पताल की सुविधाओं में शामिल किया। डॉक्टरों, स्टाफ की कमी को दूर करने के एवं आष्टा में ट्रामा सेंटर स्वीकृति के सतत प्रयास जारी है। बीएमओ डॉ जीडी सोनी ने बताया की आज सिविल अस्पताल आष्टा की विधायक के प्रयासों से जिस 108 (एडवांस-ड लाइफ सपोर्ट एम्बुलेंस) के सौभाग्य मिली है उस एम्बुलेंस में डेफ्रेबिलेटर, मल्टीपैरा मॉनिटर, सक्शन मशीन, इन्फ्यूजन पम्प, समस्त प्रकार इमरजेंसी में उपयोग होने वाली दवाई, उपकरण, ऑक्सीजन आदि सभी सुविधाओं से उक्त एम्बुलेंस है।

भोपाल में भीषण हादसा, महिला डॉक्टर की मौत

भोपाल, (निप्र)। राजधानी भोपाल में तेज रफ्तार और लापरवाही बस चालक ने लोगों की जान ले ली। बाणगंगा चौराहे पर सोमवार सुबह एक स्कूल बस ने अचानक नियंत्रण खो दिया और देखते ही देखते कार सहित कई वाहनों को टक्कर मार दी। हादसे में महिला डॉक्टर की मौत पर ही मौत हो गई, जबकि कई अन्य गंभीर रूप से घायल हो गए।



बता दें भोपाल में रोशनपुरा चौराहे से बाणगंगा चौराहे की ओर उतर रही स्कूल बस के अचानक ब्रेक फेल हो गए। अनियंत्रित बस ने आगे चल रही थी। तभी अचानक बस के ब्रेक फेल हो गए। इस दौरान बस ने आगे चल रही दो पहिया वाहनों को अपनी चपेट में ले लिया। हादसे में एक युवक की मौत की मौत हो गई। हादसे के बाद मौके पर मौजूद लोगों ने घायलों को इलाज के लिए अस्पताल में भर्ती कराया। पुलिस जब तक मौके पर पहुंची तब तक बस चालक भी फरार हो गया था।

टीटी नगर पुलिस से मिली जानकारी के अनुसार सोमवार की सुबह करीब दस बजे बाणगंगा चौराहे पर स्कूल बस ने आगे चल रही थी। तभी अचानक बस के ब्रेक फेल हो गए। इस दौरान बस ने आगे चल रही दो पहिया वाहनों को अपनी चपेट में ले लिया। हादसे में एक युवक की मौत की मौत हो गई। हादसे के बाद मौके पर मौजूद लोगों ने घायलों को इलाज के लिए अस्पताल में भर्ती कराया। पुलिस जब तक मौके पर पहुंची तब तक बस चालक भी फरार हो गया था।

टीआई सुधीर अरजरिया के अनुसार एक युवक की मौत की पुष्टि हो गई है। स्कूल का नाम बस पर उल्लेख नहीं है, उस पर सिर्फ विद्यालयी सेवा लिखा हुआ है। बताया जा रहा है कि स्कूल बस शादी समारोह के लिए बाहर भेजी गई थी। जिसकी जांच भी पुलिस कर रही है। फिलहाल पुलिस मामले की जांच में जुटी हुई है।

मौत की जानकारी मिली। उस समय वो आयशा की शादी का कार्ड बांट रही थी।

खतम हो चुका था बस का फिटनेस

भोपाल आरटीओ जितेंद्र शर्मा ने बताया कि जिस बस से एक्सीडेंट हुआ है। वह बस आईपीएस स्कूल में अपनी सेवाएं दे रही थी। हालांकि बस का फिटनेस खतम हो चुका था। इसके बाद भी उसे सड़क पर दौड़ाया जा रहा था। जितेंद्र शर्मा ने कहा कि नवंबर 2024 में रजिस्ट्रेशन खतम होने के बाद इसे रोड पर चलाया जा रहा था। इसकी सघन जांच कराई जा रही है। शर्मा ने कहा कि अनाधिकृत वाहन सड़क पर दौड़ाना अपराध है। ऐसे में इस मामले की बारीकी से जांच की जा रही है।

दिग्विजय दिखाएंगे कांग्रेसियों को फिल्म फुल ज्योतिबा फुले के जीवन और विचारों पर बनी है फिल्म

भोपाल, (निप्र)। पूर्व मुख्यमंत्री दिग्विजय सिंह ने समाज सुधारक महात्मा ज्योतिबा फुले के जीवन और विचारों पर बनी फिल्म 'हूफुलेह' की स्पेशल स्क्रीनिंग रखी है। पीसीसी चीफ जीतू पटवारी, नेता प्रतिपक्ष सिंधार सहित अन्य कांग्रेस नेता व पार्टी कार्यकर्ता यहां फिल्म देखेंगे। एमपी के पूर्व मुख्यमंत्री दिग्विजय सिंह ने समाज सुधारक महात्मा ज्योतिबा फुले और सावित्रीबाई फुले के जीवन और विचारों पर बनी फिल्म 'हूफुलेह' की स्पेशल स्क्रीनिंग रखी है। इसका आयोजन 13 मई का भोपाल के डीबी मॉल स्थित सिनेप्लेक्स में किया जाएगा। दिग्विजय सिंह के अलावा

पहल को सामाजिक परिवर्तन के पुरोधा फुले को वर्तमान राजनीतिक संदर्भ में पुनः स्थापित करने की कोशिश के तौर पर देखा जा रहा है। इस आयोजन को लेकर कांग्रेस कार्यकर्ताओं में खासा उत्साह है। कार्यक्रम को लेकर दिग्विजय सिंह ने कहा कि महात्मा फुले ने उस दौर में समानता, शिक्षा और जातिविहीन समाज का सपना देखा था जब ऐसी बातें सोच पाना भी कठिन था। आज जब समाज में विभाजनकारी शक्तियां सक्रिय हैं। फुले जैसे विचारकों को याद करना और उनकी प्रेरणा लेना पहले से कहीं ज्यादा जरूरी है।



बरकतुल्लाह यूनिवर्सिटी में आज से पीजी के दूसरे सेमेस्टर की परीक्षाएं

भोपाल, (निप्र)। भोपाल स्थित बरकतुल्लाह विश्वविद्यालय में पीजी की दूसरे और चौथे सेमेस्टर की परीक्षाएं मंगलवार 13 मई से शुरू होगी। एमए, एमएससी, एमकॉम, एमए इतिहास, एमएससी होम साइंस और एमए, एमएससी मैथ्स के द्वितीय और चतुर्थ सेमेस्टर की परीक्षाएं 13 और 14 मई से शुरू होकर 23 और 30 मई तक चलेंगी। दोनों परीक्षाओं में नियमित और स्वाध्यायी के करीब 40 हजार विद्यार्थी शामिल होंगे। यह परीक्षाएं एक ही पाली में पूरी होंगी। परीक्षाओं को नकल रोकने पुख्ता इंतजाम किए गए हैं। बीयू ने सभी परीक्षा केंद्रों पर निगरानी के लिए सीसीटीवी कैमरे लगवाए गए हैं। बीयू ने सभी परीक्षा केंद्रों को निर्देशित किया है कि वे सीसीटीवी की फुटेज को एक साल तक सुरक्षित रखेंगे, ताकि गड़बड़ी होने पर उसका परीक्षण किया जा सके। कोई भी गड़बड़ी होने पर यदि उनके पास सीसीटीवी की फुटेज नहीं मिलती है, तो उनके परीक्षा केंद्रों को निरस्त किया जा सकता है। विश्वविद्यालय ने सेमेस्टर परीक्षाओं के लिए 8 जिलों में 57 केंद्र तैयार किए हैं। बीयू की परीक्षाओं में 40 हजार विद्यार्थी शामिल होंगे।

सीहोर में तेज धूप के बाद शाम को बारिश

सीहोर, (निप्र)। सीहोर जिले में मौसम ने एक बार फिर करवट बदली है। दिनभर तेज धूप के बाद शाम को अचानक बारिश शुरू हो गई। सीहोर के सीमावर्ती गांव हिंगोनी और आसपास के गांवों में शाम 6 बजे से आधे घंटे तक बारिश हुई। अप्रैल में जिले का अधिकतम तापमान 44 डिग्री सेल्सियस तक पहुंचा था। मई की शुरुआत से मौसम लगातार बदल रहा है। 12 से 5 मई तक रुक-रुक कर बारिश हुई। 5 मई को ओले भी गिरे। इसके बाद गर्मी बढ़ी, लेकिन आज शाम को फिर मौसम बदला। शासकीय कृषि कॉलेज स्थित मौसम विज्ञान केंद्र के वैज्ञानिक डॉ. एस.एस. तोमर के अनुसार, वेस्टर्न डिस्टर्बेंस और उच्च तापमान के प्रभाव से मौसम में यह बदलाव आया है।

मध्यप्रदेश यूथ कांग्रेस चुनाव प्रक्रिया नामांकन का आखिरी दिन आज

इस बार ट्रांसजेंडर के लिए सीट आरक्षित

भोपाल, (निप्र)। मध्यप्रदेश यूथ कांग्रेस में पदाधिकारियों के चुनाव की प्रक्रिया चल रही है। चुनाव लड़ने वाले उम्मीदवारों की नामांकन प्रक्रिया अंतिम चरण में पहुंच गई है।



मंगलवार को आखिरी दिन है। हालांकि एक बार और डेट बढ़ सकता है। पहली बार यूथ कांग्रेस ने प्रदेश महासचिव पद पर ट्रांसजेंडर के लिए सीट आरक्षित की है। मध्य प्रदेश यूथ कांग्रेस में पदाधिकारियों के चुनाव की प्रक्रिया चल रही है। चुनाव लड़ने वाले उम्मीदवारों की नामांकन प्रक्रिया अंतिम चरण में पहुंच गई है, कल यानी मंगलवार को आखिरी दिन है। खास बात यह है कि पहली बार यूथ कांग्रेस ने प्रदेश महासचिव पद पर ट्रांसजेंडर के लिए सीट आरक्षित की है। लेकिन कांग्रेस सूत्रों की माने तो अभी तक इस पद के लिए एक भी नामांकन नहीं आया है। हाई परफार्मर घोषित किए गए 43 युवा-अब्दुल करीब कुरैशी, अभिषेक परमार, आकाश भाटिया, अक्षय दुबे, अपूप सिंह चंदेल, आशीष चौबे,

अतीक मंसूरी, अतुल मिश्रा, भारत सिंह अहिरवार, दौलत पटेल, देवेन्द्र सिंह दादू, डॉ मोनिका मांडरे, गीता कड़वे, जावेद पटेल, जयंत सिंह सिकरवार, कुपाल सोलंकी, लोकेन्द्र शर्मा, मंजुल त्रिपाठी, मितेन्द्र दर्शन सिंह, नीरज पटेल, नितिन डेहरिया, प्रमोद सिंह (खरे), प्रियंका केशरवानी, प्रियेश चौकडे, राहुल मंडलोई, राजीव सिंह, राजवीर कुडिया, रेनुका गांधी, सचिन द्विवेदी, सचिन त्यागी, सोरभ गौतम, शाम्भवी शुक्ला, शावेज खान, शिवराज सिंह यादव, शुभांगना राजे जामनिया, सोनम सिंह,

कार्यालय कलेक्टर जिला इन्डौर (म.प्र.)				
क्र.सं.	कॉलोनी/गांव/पता नाम व पता	स्थान जहाँ के लिये विकास अनुमति जारी की गई है	धरोहर के रूप में बंधक रखे गये भूखंडों का विवरण	
1	आवेदक : शिव अलारका विडकॉन तर्फे पार्टनर फिरोज पटेल पिता श्री बबू, पटेल पता :- सेकंड फ्लोर, अलारका टॉवर, 6 रानी बाग, खण्डवा रोड, तहसील व जिला - इंदौर (म.प्र.) कॉलोनी का नाम "ALASKA CORRIDOR A"	ग्राम-पुर्णार्थ जुनाई, तहसील हातोडी, जिला इंदौर स्थित भूमि सर्वे नंबर 214/1 रकबा 0.347 हे. सर्वे नं. 207/1 रकबा 0.412 हे. सर्वे नं. 207/2 रकबा 0.274 हे. सर्वे नं. 209/4 रकबा 0.160 हे. सर्वे नं. 207/3 रकबा 0.079 हे. सर्वे नं. 208/1 रकबा 0.086 हे. सर्वे नं. 209/3 रकबा 0.032 हे. सर्वे नं. 212/1 रकबा 0.057 हे. सर्वे नं. 212/2/1 रकबा 0.377 हे. सर्वे नं. 208/2 रकबा 0.269 हे. सर्वे नं. 209/5 रकबा 0.160 हे. सर्वे नं. 212/2/2 रकबा 0.432 हे. सर्वे नं. 208/4 रकबा 0.310 हे. सर्वे नं. 209/1 रकबा 0.115 हे. सर्वे नं. 209/6 रकबा 0.0160 हे. सर्वे नं. 172 रकबा 0.170 हे. सर्वे नं. 209/2 रकबा 0.080 हे. सर्वे नं. 211/1/3 रकबा 0.358 हे. सर्वे नं. 211/1/1 रकबा 0.126 हे. सर्वे नं. 211/2 रकबा 0.380 हे. सर्वे नं. 211/1/2 रकबा 0.358 हे. कुल रकबा 4.563 हे. भूमि पर।	बंधकनामा पंजीकरण क्रमांक MP7IGR17512025A100 238671 इंदौर दिनांक 25.04.2025 से भूखण्ड क्रं. A-01, A-03, A-04, A-08, A-11, A-19 to A-26, A-33 to A-37, A-41, A-42, A-43, A-56, A-63, A-64, A-65, A-68, A-69, A-74, A-75, A-83, A-85, A-86, A-89, A-90, A-93, A-94, A-97, A-109, A-114, A-116 to A-119, A-122 to A-124, A-127 to A-129, A-138 to A-144, A-146, A-148, A-149, A-170, A-179, A-180, A-208, A-229 इस प्रकार कुल 64 भूखण्ड विनाक कुल क्षेत्रफल 73650 वर्गमीटर है।	
2	आवेदक : शिव अलारका विडकॉन तर्फे पार्टनर फिरोज पटेल पिता श्री बबू, पटेल पता :- सेकंड फ्लोर, अलारका टॉवर, 6 रानी बाग, खण्डवा रोड, तहसील व जिला - इंदौर (म.प्र.) कॉलोनी का नाम "ALASKA CORRIDOR C"	ग्राम-पुर्णार्थ जुनाई, तहसील हातोडी, जिला इंदौर स्थित भूमि सर्वे नंबर 215/1 रकबा 0.500 हे. सर्वे नं. 215/2 रकबा 0.572 हे. सर्वे नं. 219/1 रकबा 0.729 हे. सर्वे नं. 220/1 रकबा 0.202 हे. सर्वे नं. 220/1 रकबा 0.729 हे. सर्वे नं. 220/2/1/1 रकबा 0.387 हे. सर्वे नं. 220/2/1/2 रकबा 0.157 हे. सर्वे नं. 220/2/1/3 रकबा 0.640 हे. सर्वे नं. 220/2/1/4 रकबा 0.301 हे. सर्वे नं. 220/2/2 रकबा 0.965 हे. कुल रकबा 4.563 हे. भूमि पर।	बंधकनामा पंजीकरण क्रमांक MP7IGR17542024A100 075629 इंदौर दिनांक 23.12.2024 से भूखण्ड क्रं. C-02, C-09, C-10, C-14, C-15, C-17, C-67, C-69, C-70, C-73 to C-79, C-82 to C-84, C-89, C-90, C-98, C-112 to C-117, C-131, C-138, C-139, C-155, C-156, C-182 to C-184, C-190, C-191, C-202 to C-207, C-224 to C-227, C-235, C-238, C-239, C-241 to C-244, C-247 to C-252, C-255 to C-261, C-263 to C-271 तक इस प्रकार कुल 76 भूखण्ड विनाक कुल क्षेत्रफल 6838.59 वर्गमीटर है, बंधक रखे गये हैं।	

कार्यालय कलेक्टर जिला इन्डौर (म.प्र.)				
क्र.सं.	कॉलोनी/गांव/पता नाम व पता	स्थान जहाँ के लिये विकास अनुमति जारी की गई है	धरोहर के रूप में बंधक रखे गये भूखंडों का विवरण	
1	आवेदक : शिव अलारका विडकॉन तर्फे पार्टनर फिरोज पटेल पिता श्री बबू, पटेल पता :- सेकंड फ्लोर, अलारका टॉवर, 6 रानी बाग, खण्डवा रोड, तहसील व जिला - इंदौर (म.प्र.) कॉलोनी का नाम "ALASKA CORRIDOR C"	ग्राम-पुर्णार्थ जुनाई, तहसील हातोडी, जिला इंदौर स्थित भूमि सर्वे नंबर 215/1 रकबा 0.500 हे. सर्वे नं. 215/2 रकबा 0.572 हे. सर्वे नं. 219/1 रकबा 0.729 हे. सर्वे नं. 220/1 रकबा 0.202 हे. सर्वे नं. 220/1 रकबा 0.729 हे. सर्वे नं. 220/2/1/1 रकबा 0.387 हे. सर्वे नं. 220/2/1/2 रकबा 0.157 हे. सर्वे नं. 220/2/1/3 रकबा 0.640 हे. सर्वे नं. 220/2/1/4 रकबा 0.301 हे. सर्वे नं. 220/2/2 रकबा 0.965 हे. कुल रकबा 4.563 हे. भूमि पर।	बंधकनामा पंजीकरण क्रमांक MP7IGR17542024A100 075629 इंदौर दिनांक 23.12.2024 से भूखण्ड क्रं. C-02, C-09, C-10, C-14, C-15, C-17, C-67, C-69, C-70, C-73 to C-79, C-82 to C-84, C-89, C-90, C-98, C-112 to C-117, C-131, C-138, C-139, C-155, C-156, C-182 to C-184, C-190, C-191, C-202 to C-207, C-224 to C-227, C-235, C-238, C-239, C-241 to C-244, C-247 to C-252, C-255 to C-261, C-263 to C-271 तक इस प्रकार कुल 76 भूखण्ड विनाक कुल क्षेत्रफल 6838.59 वर्गमीटर है, बंधक रखे गये हैं।	

कार्यालय कलेक्टर जिला इन्डौर (म.प्र.)			
क्र.सं.	कॉलोनी/गांव/पता नाम व पता	स्थान जहाँ के लिये विकास अनुमति जारी की गई है	धरोहर के रूप में बंधक रखे गये भूखंडों का विवरण
1	आवेदक : शिव अलारका विडकॉन तर्फे पार्टनर फिरोज पटेल पिता श्री बबू, पटेल पता :- सेकंड फ्लोर, अलारका टॉवर, 6 रानी बाग, खण्डवा रोड, तहसील व जिला - इंदौर (म.प्र.) कॉलोनी का नाम "ALASKA CORRIDOR A"	ग्राम-पुर्णार्थ जुनाई, तहसील हातोडी, जिला इंदौर स्थित भूमि सर्वे नंबर 214/1 रकबा 0.347 हे. सर्वे नं. 207/1 रकबा 0.412 हे. सर्वे नं. 207/2 रकबा 0.274 हे. सर्वे नं. 209/4 रकबा 0.160 हे. सर्वे नं. 207/3 रकबा 0.079 हे. सर्वे नं. 208/1 रकबा 0.086 हे. सर्वे नं. 209/3 रकबा 0.032 हे. सर्वे नं. 212/1 रकबा 0.057 हे. सर्वे नं. 212/2/1 रकबा 0.377 हे. सर्वे नं. 208/2 रकबा 0.269 हे. सर्वे नं. 209/5 रकबा 0.160 हे. सर्वे नं. 212/2/2 रकबा 0.432 हे. सर्वे नं. 208/4 रकबा 0.310 हे. सर्वे नं. 209/1 रकबा 0.115 हे. सर्वे नं. 209/6 रकबा 0.0160 हे. सर्वे नं. 172 रकबा 0.170 हे. सर्वे नं. 209/2 रकबा 0.080 हे. सर्वे नं. 211/1/3 रकबा 0.358 हे. सर्वे नं. 211/1/1 रकबा 0.126 हे. सर्वे नं. 211/2 रकबा 0.380 हे. सर्वे नं. 211/1/2 रकबा 0.358 हे. कुल रकबा 4.563 हे. भूमि पर।	बंधकनामा पंजीकरण क्रमांक MP7IGR17512025A100 238671 इंदौर दिनांक 25.04.2025 से भूखण्ड क्रं. A-01, A-03, A-04, A-08, A-11, A-19 to A-26, A-33 to A-37, A-41, A-42, A-43, A-56, A-63, A-64, A-65, A-68, A-69, A-74, A-75, A-83, A-85, A-86, A-89, A-90, A-93, A-94, A-97, A-109, A-114, A-116 to A-119, A-122 to A-124, A-127 to A-129, A-138 to A-144, A-146, A-148, A-149, A-170, A-179, A-180, A-208, A-229 इस प्रकार कुल 64 भूखण्ड विनाक कुल क्षेत्रफल 73650 वर्गमीटर है।

उपरोक्त कॉलम नंबर -4 में उल्लेखित 76 भूखण्ड इस कार्यालय में धरोहर के रूप में बंधक रखे गये हैं। अतः सर्व साधारण को सूचित किया जाता है कि उपरोक्त भूखंडों का क्रय, विक्रय आगामी अक्टूबर तक नहीं किया जायेगा। (सक्षम प्राधिकारी द्वारा अनुमोदित)

उपरोक्त कॉलम नंबर -4 में उल्लेखित 64 भूखण्ड इस कार्यालय में धरोहर के रूप में बंधक रखे गये हैं। अतः सर्व साधारण को सूचित किया जाता है कि उपरोक्त भूखंडों का क्रय, विक्रय आगामी अक्टूबर तक नहीं किया जायेगा। (सक्षम प्राधिकारी द्वारा अनुमोदित)

कार्यालय कलेक्टर जिला इन्डौर
कॉलोनी सेल शाखा, जिला इन्डौर